

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
(Appellate Jurisdiction)

**APPEAL NO. 172 OF 2017, APPEAL NO. 383 OF 2017,**  
**APPEAL NO. 385 OF 2017 & IA NO. 219 OF 2019, APPEAL NO. 401**  
**OF 2017, APPEAL NO. 404 OF 2017 AND APPEAL NO. 40 OF 2018**

**Dated : 12<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**APPEAL NO. 172 OF 2017**

**In the matter of:**

**Coastal Gujarat Power Limited** ..... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Samikrith Rao

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal for R-2, 4, 5, 6, 8 & 9  
Ms. Krishma Dayama for R-3  
Mr. Anand K. Ganesan for R-7

**APPEAL NO. 383 OF 2017**

**Gujarat Urja Vikas Nigam Limited** ..... **Appellant(s)**  
**Versus**  
**Coastal Gujarat Power Limited & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Amit Kapur  
Mr. Samikrith Rao for R-1  
Ms. Krishma Dayama for R-3  
Mr. Anand K. Ganesan for R-6

**APPEAL NO. 385 OF 2017 & IA NO. 219 OF 2019**

**Coastal Gujarat Power Limited** ..... **Appellant(s)**  
**Versus**

**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Samikrith Rao

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal for R-2, 4, 5 & 6

Ms. Krishma Dayama for R-3

Mr. Anand K. Ganesan for R-7 to 9

**APPEAL NO. 401 OF 2017**

**Punjab State Power Corporation Limited .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Amit Kapur  
Mr. Samikrith Rao for CGPL

Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal for R-3, 5 & 7

Ms. Krishma Dayama for R-4

**APPEAL NO. 404 OF 2017**

**Uttar Haryana Bijli Vitran Nigam Ltd & Anr. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal for R-3, 5, 6 & 7

Ms. Krishma Dayama for R-3

Mr. Amit Kapur  
Mr. Samikrith Rao for CGPL

**APPEAL NO. 40 OF 2018**

**In the matter of:**

**Ajmer Vidyut Vitran Nigam Limited & Ors. .... Appellant(s)**

**Versus**

**Coastal Gujarat Power Limited & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Amit Kapur  
Mr. Samikrith Rao for CGPL

Ms. Krishma Dayama for R-3

Mr. Anand K. Ganesan for R-4

## **ORDER**

List these matters for hearing on **05.12.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**  
*mk/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**